

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Excise Appeal No. 10003 of 2020

(Arising out of OIA-VAD-EXCUS-002-APP-281-2019-20 dated 30/08/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax VADODARA-II)

Emerson Process Management India Private Ltd

.....Appellant

277/278, Hinjewadi, Phase-II,
Maan Pune Pune, Maharashtra

VERSUS

C.C.E & S.T-Vadodara-II

.....Respondent

1st Floor... Room No.101, New Central Excise Building,
Vadodara, Gujarat - 390023

APPEARANCE:

Shri. Adithya Srinivasan, Advocate for the Appellant

Shri. Rajesh R Kurup, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 14.11.2025

DATE OF DECISION: 14.11.2025

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12207 of 2019.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Prachi